NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/27/2016

NAME OF THE PETITIONER(S)

: S. Padma and Another

NAME OF THE RESPONDENT(S)

: Marutham Farms Pvt Ltd and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) T.v.P. Sai Vihai pur Cibi Vishno

Courted No

M. Janvih

Petitioner County dos RA

ORDER

Shri T V P Sai Vihari, counsel for petitioner present and filed proof of delivery of notices to R1, R2 & R3 alongwith an affidavit. R2 present in person and also represented R3, who is his daughter. Prayed time for filing counter. Shri M Muthappan, counsel for R4 present. At request of counsel for petitioner 2 & 3, time extended for filing of counter. Notice has also been served to R1. Put up on 25.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Taria) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)